

1	2	3
3.	Assam	3.59
4.	Bihar	13.40
5.	Gujarat	0.37
6.	J & K	0.73
7.	Madhya Pradesh	9.35
8.	Manipur	1.00
9.	Meghalaya	0.12
10.	Mizoram	0.05
11.	Orissa	8.84
12.	Rajasthan	4.89
13.	Tamil Nadu	1.02
14.	Triपुरa	0.37
15.	Uttar Pradesh	16.57
16.	Chandigarh	0.02
17.	D & N Haveli	0.02
18.	Haryana	0.15
19.	Himachal Pradesh	0.09
20.	Karnataka	0.41
21.	Maharashtra	0.79
22.	West Bengal	0.25
23.	Delhi	0.06
24.	Punjab	0.02
25.	Kerala	—
Total		72.62

I.C.I.C.I. Report

1679. SHRI C.D. GAMIT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have since received the report of the Industrial Credit and Investment Corporation of India about the operational performance of the cellular telephone service industry in the non-metro areas;

(b) if so, the details thereof indicating the main recommendations of the Report; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) The Industrial Credit and Investment Corporation of India (ICICI) who were requested to carry out a quick study of the operational performance of the cellular service industry pending Bureau of Industrial Costs & Prices (BICP)'s techno-economic study thereof have given a draft report to Government.

(b) and (c) Question does not arise, as final report has not been received.

AIR Station at Asansol

1680. SHRI MAHBOOB ZAHEDI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a decision was taken to set up a full fledge AIR station including studio at Asansol;

(b) if so, the reasons for not implementing the decision; and

(c) the time by which AIR station including studio are likely to be set up at Asansol?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) Yes, Sir.

(b) and (c): A 2 × 5 KW FM Transmitter at Asansol has been commissioned on 15.08.1997 as a Relay Centre. The proposal to set up Studio at Asansol and a few other places could not be taken up due to financial constraints.

Strengthening and Widening of NH-63

1681. SHRI VIJAY SANKESHWAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the demand for strengthening and widening of NH-63 (Ankola to Joladrashi between Hubli and Gadag);

(b) if so, the action initiated in this regard; and

(c) the time by which this could be accomplished?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) to (c) Yes, Sir. Annual Plan 1998-99 provides for strengthening and widening from Km. 140 to 157 of NH-63 at a cost of Rs. 2.5 crores.

Local Call Facility

1682. SHRI SAMIK LAHIRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to provide local call facility to Falta Export Processing Zone and Diamond Harbour from and to Calcutta;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) No, Sir.

(b) Not applicable in view of (a) above.

(c) 1. As per the Departments policy, the local call facility is provided in bigger exchange systems at 300 sec. pulse rate or at unlimited duration in smaller exchange systems.

2. Also (Local) call facility at 180 sec. pulse rate is provided.

(i) Between exchanges within a Short Distance Charging Area (SDCA).

(ii) When the radial distance between two Short Distance Charging Centres (SDCC) of two SDCAs is less than 20 Kms.

(iii) When the local areas of two telephone exchange systems have common boundaries.

3. Since Falta export zone and Diamond Harbour exchanges do not fulfill any of the criteria laid down for provision of local call facility to and from Calcutta, as given above this facility has not been provided.

Super Thermal Power Plant at Karba

1683. DR. MAHANT CHARAN DAS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether despite being the most polluted area, approval has been granted for setting up of Super Thermal Power Plant in Karba district of Madhya Pradesh; and

(b) if so, the details thereof and reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) Yes, Sir, 2 × 535 MW coal based power project of Ms. Daewoo Power India Limited in Korba area was accorded environmental clearance in April, 1997.

(b) This is Pit Head Site Specific Power Project and while according environmental clearance stringent environmental safeguard measures have been stipulated for minimising the adverse environmental impacts. An Action Plan has also been drawn for abatement of pollution in the Korba area.

Winding up of C.B.F.C.

1684. SHRI SHANKER PRASAD JAISWAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government are considering to wind up the Central Board of Films Certification;

(b) if so, whether the Government are also considering to introduce "green channel" and "red channel" system on the pattern of custom system; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) No, Sir.

(b) and (c) This idea was mooted at a recent National Conference on Films at Mumbai but no decision has been taken regarding introduction of "Green Channel" for certification of films.

[Translation]

Villages Covered Under Local Relay Centres

1685. SHRI JAYSINHJI CHAUHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :